

27.10.98

Hon'ble Mr. S. Dayal, A.M.

Hon'ble Mr. S.K. Agrawal, J.M.

Shri Sudhir Agrawal counsel for the applicant in O.A. Nos. 414/98, 464/97, 1642/94, Shri Satya Vijai counsel for the applicant in O.A. Nos. 1940/94, 667/95, 668/95, 669/95, 1941/94, 65/94, 666/95, 670/95, 1456/97, 1460/97, 23/98, 28/98, 30/98, 469/98, 470/98 and 485/98, Shri Sunil Rai counsel for the applicant in O.A. No. 545/97 and Shri K.S. Saxena counsel for the applicant in O.A. No. 581/98 are present. Shri B.B. Pal is present on behalf of the respondents.

None responded in O.A. No. 1643 to 1652/94 which are also listed for consideration in the bunch and no notices appear to have been issued in these cases.

As arguments have been advanced by Shri Sudhir Agrawal in O.A. No. 414/98 and the other O.A.s. in which Shri Sudhir Agrawal represents the applicants ~~for~~ ^{may have} different facts, therefore these three O.A.s. shall be treated separately and delinked from the bunch although they may be listed on the same date.

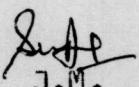
Let the notices be issued in O.A. Nos. 1643/94 to 1652/94 to the applicants to appear personally or through a counsel within four weeks, in response to Misc. application filed by the learned counsel for the respondents Shri B.B. Pal, O.A. Nos. 1940/94, 667/95, 668/95, 669/95, 1941/96, 545/97 and 581/98 as well as 65/94 and 667/95 may also be listed on the same day as O.A. No. 414/98. Other O.A.s. namely, 1456/97, 1460/97, 23/98/30/98, 469/98, 470/98 and 485/98 be listed separately for completion of pleadings. These O.A.s. may be listed for orders on 24.11.98.

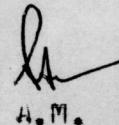
We have heard the learned counsel for the applicant and the learned counsel for the respondents and would like to take up O.A. No. 1642/94 and 793/90 on 24.11.98 for hearing first with reference to the Misc. Application filed by the learned counsel for the respondents regarding reference to larger Bench.

All the cases are listed on 24.11.98.

The stay already allowed in O.A. No. 414/98 shall continue till the next date.

A photo-stat copy of the order sheet may be placed in all the cases.


Sudhir
J.M.


A.M.

24. 11. 90

Hon Mr. S. Dayal AM

Letter on 01.12.90 for
orders,

*SDR
MGP*

01.12.90

Hon Mr. S. Dayal AM

Hon Mr. S. K. Agarwal AM

Letter on 02.12.90 for
orders as mentioned.

*SDR
MGP*

02.12.90

Hon Mr. S. Dayal AM

Hon Mr. S. K. Agarwal AM

Letter on 13. 1. 91 for
orders

*SDR
MGP*